

**GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER & SANITATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 3006  
TO BE ANSWERED ON 11.07.2019**

**Mechanism for Quality Control**

**3006. SHRIMATI RAKSHANIKHIL KHADSE:**

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the Government propose to frame guidelines/mechanism for controlling and monitoring Reverse Osmosis (RO) plants which are packing and refilling water in reusable containers where by quality control is very cumbersome task; and

(b) if so, the details thereof?

**ANSWER  
MINISTER OF STATE FOR JAL SHAKTI  
(SHRI RATTAN LAL KATARIA)**

(a) & (b): As per the information furnished by Food Safety and Standards Authority of India (FSSAI), FSSAI has prescribed standards and guidelines for Packaged Mineral Water, Packaged Drinking Water (other than mineral water), Drinking Water (Purified) under sub-regulations 2.10.7, 2.10.8 and 2.10.9 respectively of Food Safety and Standards (Food Product standards and Food Additives) Regulations, 2011 to ensure quality of packaged water and water dispensed through water dispensing machines. Further, as per sub-regulations 2.3.14(17) and 2.3.14(18) of Food Safety and Standards (Prohibition and Restriction on Sales) Regulations, 2011, "No person shall manufacture, sell or exhibit for sale packaged drinking water and mineral water except under the Bureau of Indian Standards Certification Mark". Drinking Water (Purified) means water, other than Packaged Drinking Water and Natural Mineral Water which is offered or sold through water vending machines. It is further specified that Drinking Water (Purified) shall be clear without any sediments, suspended particles and extraneous matter which shall also comply with the requirements of Indian Standards IS: 10500. Responsibility for enforcement of the prescribed standards is the responsibility of the States/UTs Governments.

\*\*\*\*\*